F. No. J-11013/2/2022-Judicial Government of India Ministry of Law & Justice Department of Legal Affairs (Judicial Section)

> Shastri Bhawan, New Delhi, Dated the 17<sup>th</sup> December, 2022

## ORDER

The President is pleased to appoint (i) Shri R. Sankaranarayanan, Senior Advocate and present Additional Solicitor General of India (ASGI) for the High Court of Madras at Chennai to the post of Additional Solicitor General of India (Southern Zone) and (ii) Shri AR. L. Sundaresan, Senior Advocate as Additional Solicitor General of India for the High Court of Madras at Chennai both for a period of three years and with effect from the date of assumption of charge of their respective posts or until further orders, whichever is earlier.

(Vijay Kumar Sharma) Joint Secretary & Legal Adviser

## Copy for information to:-

- 1. PS to Hon'ble MLJ / Sr. PPS to Hon'ble MSLJ.
- Sr. PPS to Law Secretary/PSO to AS (RSV)/PSO to AS (RM)/Sr. PPS to AS (ARR)/ Sr. PPS to Sr. G.A. (MK)/Sr. PPS to JS&LA (SA).
- 3. Shri R. Sankarnarayanan, ASGI for High Court of Madras at Chennai.
- 4. Shri AR. L. Sundaresan, Sr. Advocate, High Court of Madras at Chennai.
- 5. Shri T. Surya Karan Reddy, ASGI (Southern Zone) at Hyderabad.
- 6. Shri M.B. Nargund, ASGI for High Court of Karnataka at Bengaluru.
- 7. All the Branch Secretariats at Mumbai, Kolkata, Chennai & Bengaluru.
- 8. The Registrar, High Court of Madras, Andhra Pradesh, Telangana and Kerala.
- 9. The Pay & Accounts office, Department of Legal Affairs, New Delhi.
- 10. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
- 11. Guard File/Judicial Section with 5 spare copies.

(Lakka Muneswara Rao) Section Officer (Judicial)

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